

Culture Fund may also accept contributions from statutory bodies created under the Acts of Parliament or of the State Legislatures, United Nations and its associated bodies, other international organisations, private and public corporate sectors, trusts, societies and individuals.

(d) The Notification that sets up the NCF broadly indicates the mechanism for consideration of applications seeking financial assistance or loans from the NCF. Copies of the Notification are already available in the Parliament Library.

(e) and (f) So far no money has been given out of the National Culture Fund.

Bypass and Bridge in M.P.

2392. SHRI VISHVESHWAR BHAGAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the clearance for construction of by-passes on the National Highway No. 7 in Katni and Reeva cities and in Mahar city in Madhya Pradesh was given in the Eighth Five Year Plan; and

(b) if so, the details of the present position in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Eighth Five Year Plan provides for (i) construction of Reeva bypass at an estimated cost of Rs. 11.00 crores (ii) acquisition of land for Katni bypass at an estimated cost of Rs. 3.00 crores (iii) construction of ROB near Mahar town at an estimated cost of Rs. 1.5 crores on NH 7 in Madhya Pradesh.

(b) (i) Acquisition of land for Reeva bypass is in an advanced stage of completion. (ii) Estimate for acquisition of land in respect of Katni bypass has since been processed for Rs. 214.03 lacs. (iii) So far no proposal has been received from State P.W.D.

[English]

Maintenance of National Highways

2393. SHRIMATI SARADA TADIPARTHI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the capacity of the national highways to support entire traffic percentage is grossly inadequate;

(b) whether bridges on national highways are in a state of neglect and facilities and amenities for road users are lacking; and

(c) if so, the measures proposed to be taken to improve the situation and to ensure proper upkeep and maintenance of national highways?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Considering the heavy traffic plying on the National Highways, capacity of some of the National Highways is inadequate.

(b) and (c) Bridges on the National Highways are being kept in traffic worthy condition. Schemes for replacing weak and old bridges are also being drawn up within the available resources. As regards wayside amenities, efforts are being made to provide more facilities through Government as well as private section schemes.

K.V. at Biharsharif

2394. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have any plan to open a Kendriya Vidyalaya at Biharsharif district headquarter town of Nalanda in this academic year;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) Kendriya Vidyalayas are opened as per proposals received from sponsoring authorities, satisfying certain norms prescribed for the purpose. No proposal has been received by the Kendriya Vidyalaya Sangathan to open a Vidyalaya at Biharsharif, Nalanda District in Bihar.

[Translation]

Schools Running with Foreign Aid

2395. SHRI PANKAJ CHOWDHARY :
SHRI ANNASAHIB M.K. PATIL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of schools running with the foreign assistance in the country, State-wise;

(b) whether the Government propose to take over these schools under its control; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Statistics regarding the number of schools set up with foreign assistance in different States and UTs of the country are not maintained in the Department of Education as school education is generally looked after by the State/UT Governments.

(b) No, Sir.

(c) Does not arise.